



## NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2<sup>nd</sup> & 3<sup>rd</sup> Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,  
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 12.03.2026

### NOTICE

Please take notice that the following matters listed in the Court of Chairperson on 03.03.2026 were not taken up. The next dates of Hearing in the matters are indicated below: -

S. No.	Case No.	Name of the parties	Last Date of Hearing	Next Date of Hearing
1.	Comp. App. (AT) (Ins) No. 1117 of 2023	Dhankalash Distributors Pvt. Ltd. Vs. Ayyagiri Viswanadha Sarma & Ors.  <b>With</b>	03.03.2026	07.04.2026
2.	Comp. App. (AT) (Ins) No. 949 of 2023 & I.A. No. 4005 of 2023  (With Defects)	Assets Care & Reconstruction Enterprise Ltd. Vs. Viswanadha Sarma Resolution Professional of Arena Superstructures Pvt. Ltd. & Ors.  <b>With</b>	03.03.2026	07.04.2026
3.	Comp. App. (AT) (Ins) No. 1231 of 2023	New Okhla Industrial Development Authority (Noida) Vs. Ayyagari Viswanadha Sarma & Anr.	03.03.2026	07.04.2026
4.	I.A. No. 1359, 1360 of 2026 in Comp. App. (AT) (Ins) No. 1761 & 1762 of 2025	Prem Lata Yadav & Anr. Vs. Rathi Tmt Saria Pvt. Ltd., Through Ajit Kumar, RP & Ors.	03.03.2026	18.03.2026

<b>5.</b>	Comp. App. (AT) (Ins) No. 1226 of 2025	Chamandeep Singh Natt Vs. Palchan Bhang Power Pvt. Ltd. & Ors.	<b>03.03.2026</b>	<b>23.03.2026</b>
-----------	--	---	-------------------	-------------------

By order of Hon'ble Chairperson  
-Sd/-  
Registrar (I/c)